In the case of M/s Sakriya Technologies Private Limited under CIRP List of Creditors as on 25-04-2025

		List of Creditors as on 25-04-2025									
			Amount of claim received					Amount of	Total Amount of		
S. No.	Name of Creditor	Type of creditor	Principal	Interest	Others	Total	Amount of claim admitted	contingent claim u/Reg 14(1) of CIRP Regulations	claim admitted (including contingently admitted claims)	Amount of claim rejected#	Remarks
1	,	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	2,60,43,362.00	-	-	2,60,43,362.00	2,60,43,362.00	-	2,60,43,362.00	-	
2	(Formerly known as Jatalia Finance Company Limited)	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	80,65,693.00	-	-	80,65,693.00	80,65,693.00	-	80,65,693.00	-	
3		Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	36,01,475.00	-	-	36,01,475.00	36,01,475.00	-	36,01,475.00	-	
4	Limited	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1,00,00,000.00	-	-	1,00,00,000.00	1,00,00,000.00	-	1,00,00,000.00	-	
5		Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	9,50,000.00	-	-	9,50,000.00	-	-	1	9,50,000.00	Claim is submitted in Form-C as a Financial Creditor. However, Loan Agreement, Balance Confirmation, Financial Statements, other documents proving existance of financial debt with commercial effect of borrowing in accordance with section 5(8) of the IBC, 2016 were not made available for verification. The same were sought but not made available by the claimant.
6		Operational creditors (other than Workmen and Employees and Government Dues)	4,66,50,678.00	2,91,73,235.00	-	7,58,23,913.00	7,58,23,913.00	-	7,58,23,913.00	-	
7		Operational creditors (other than Workmen and Employees and Government Dues)	1,26,22,559.62	-	-	1,26,22,559.62	1,26,22,559.62	-	1,26,22,559.62	-	
8		Operational creditors (other than Workmen and Employees and Government Dues)	20,07,995.00	9,41,539.00	-	29,49,534.00	29,49,534.00	-	29,49,534.00	-	
9		Operational creditors (other than Workmen and Employees and Government Dues)	9,59,700.00	-	-	9,59,700.00	9,59,700.00	-	9,59,700.00	-	
10	·	Operational creditors (Workmen and Employees and Government Dues)	1,50,38,50,180.00	-	-	1,50,38,50,180.00	38,15,33,930.00	1,12,23,16,250.00	1,50,38,50,180.00		Claim is submitted in Form-B as an Operational Creditor. The claim pertaining to AY 2022-23 amounting to Rs. 1,12,23,16,250- for which appeal has already been preferred by the Corporate Debtor has been classified as contingent claim subject to the outcome of appeal in accordance with Regulation 14(1) of CIRP Regulations whereas the claim pertaining to AY 2023-24 amounting to Rs. 38,15,33,930/- for which no appeal has been preferred by the Corporate Debtor has been admitted.
11		Operational creditors (Workmen and Employees and Government Dues)	15,73,320.00 1,61,63,24,962,62	-		15,73,320.00 1,64,64,39,736.62	12,00,000.00	1,12,23,16,250.00	12,00,000.00	3,73,320.00	Claim is submitted in Form-D as an Operational Creditor (workman or employee). As per ABS for the year ended 31-03-2022, Hari Ram Khatri has received Director's Remuneration of Rs. 12,00,000/only which is payable ever since as per the limited records available with us against the claim of Rs. 15,73,320/- The remaining amount of Rs. 3,73,320/- is rejected.